

Setting up of Coal Washeries by private industrialists

167. SHRI RANJIT SINGH;
SHRI RAM JETHMALANI;

Will the Minister of COAL be pleased to state:

(a) whether it is a fact that Government are inviting private industrialists to set up coal washeries;

(b) whether it is also a fact that coal based private industries are being offered captive coal mines; and

(c) if so, what are the details thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF COAL (SHRI S. B. NYAMAGODA): (a) to (c) The Central Government have decided to permit private sector participation in setting up of coal washeries and in coal mining for purpose of captive consumption for power generation and other end uses as may be notified from time to time.

Steps are being taken to introduce a Bill in the Parliament in the current session to amend the Coal Mines (Nationalisation) Act, 1973 in order to implement the above decision of the Government.

गर्तमुखी कोयला खनन के क्षेत्र में सरकारी पूंजी निवेश

168. श्री जिनेंद्र कुमार जेठ :
श्रीमती सुषमा स्वराज :

क्या कोयला मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या सरकार का ध्यान 8 मई, 1992 के "टेलीग्राफ" में "ह्यूजइन्वेस्टमेंट ग्रान्ट फिट कोल माइनिंग मेड नो इम्पेक्ट" शीर्षक के अन्तर्गत प्रकाशित समाचार की ओर दिलाया गया है ;

(ख) यदि हां, तो क्या यह सच है कि कोयला खान उद्योग के राष्ट्रीयकरण के बाद इस उद्योग में सरकार द्वारा अब तक भारी मात्रा में पूंजी निवेश किया गया है ;

(ग) यदि हां, तो इस उद्योग का राष्ट्रीयकरण किए जाने के बाद से मार्च, 1992 तक इस उद्योग में कुल कितना पूंजी निवेश किया गया है ; और

(घ) इस पूंजी निवेश के फलस्वरूप देश में कोयले के उत्पादन और उसके लागत मूल्य में कुल कितने प्रतिशत वृद्धि हुई है ?

कोयला मंत्रालय में उप मंत्री (श्री एस० बी० नयनेगौड़ा) : (क) जी, हां ।

(ख) से (ग) राष्ट्रीयकरण के बाद से मार्च, 1992 तक कोल इण्डिया लि० में कुल पूंजी निवेश 10,320 करोड़ रु० (अंतिम) की राशि का विकल्प किया गया है ।

(घ) राष्ट्रीयकरण के बाद से उत्पादन और लागत मूल्य में वृद्धि प्रतिशतता क्रमशः 192 प्रतिशत और 541 प्रतिशत रही है ।

False weighment of coal

169. SHRI CHIMANBHAI MEHTA:
SHRI SARADA MOHANTY:
SHRIMATI MIRA DAS:

Will the Minister of COAL be pleased to state:

(a) what is the total turn over of coal per annum in terms of quantity and sale price;

(b) whether it is a fact that Electricity Boards and consumers' associations have repeatedly complained that they receive 10 tonnes of coal less per wagon, if so, what are the details thereof;

(c) whether there is any substance in the charge that underweighment is done in wagons and false weighment is registered and thus "surplus" coal is shown in production target of coal as achievement and also allows scope for pilferage;

(d) whether the cases of false weighment through the collusion of officials

of Railways and CIL have been registered, if so, what are the details thereof; and

(e) whether the CIL would arrange for rechecking of weight of coal booked by consumers?

THE DEPUTY MINISTER IN THE MINISTRY OF COAL (SHRI S. B. NAYAMAGOUDA): (a) According to information furnished by Coal India Ltd. (CIL), they produced a total of 204.14 M.T. of coal during 1991-92. Of this 0.87 M.T. was classified as capital production, 3.35 M.T. was used for domestic consumption and the remaining 199.92 M.T. has been accounted as revenue production for the purpose of form over. The net sales value of this revenue production (exclusive of levies such as royalty, cess and other taxes) has been taken as Rs. 5922.62 crores.

(b) There have been some complaints regarding short weightment of coal. However, the alleged shortages are not uniform and these could be due to short weightment or en-route pilferage.

(c) Govt. is not aware of such instances. However, if any specific cases are brought to the notice of the Govt. these would be got investigated.

(d) As per available information, no case has been registered against Railways and Coal India Ltd. officers for collusion in false weightment of railway wagons.

(e) Movement of rail borne coal is arranged on ex-coliery 'FOR' basis. All efforts are being made to ensure proper weightment of coal through better maintenance of existing weighbridges and installation of new weighbridges. Consumers can also post their representatives to inspect loading and weightment of coal at loading/weightment points. However, Coal India Ltd. do not have any facility for re-checking of weight of coal en-route after the coal has left the loading/weightment points.

Technological changes in electronic Industry

170. SHRI P. UPENDRA: Will the PRIME MINISTER be pleased to state:

(a) whether Government's attention has been drawn to the sweeping technological changes in electronic industry in the West;

(b) whether electronic component manufacturers have sought Government's support to the component industry to adopt the new technological changes; and

(c) if so, Government's response thereto?

THE MINISTER OF STATE IN THE MINISTRY OF SCIENCE & TECHNOLOGY, DEPARTMENT OF ELECTRONICS AND DEPARTMENT OF OCEAN DEVELOPMENT AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI P. R. KUMARMANGALAM): (a) and (b) Yes, Sir.

(c) The Government of India have set up an Advisory Committee for promotion of Surface Mount Technology in the country with members from public and Private sector industry.

Attacks on Indian living abroad

171. SHRI MENTAY PADMANABHAM: Will the PRIME MINISTER be pleased to state:

(a) Whether it is a fact that there has recently been a considerable increase in violent attacks on people of Indian origin living abroad;

(b) whether it is also a fact that our embassies have failed to effectively come to the rescue of such victims; and

(c) what steps Government propose to take in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI R. L. BHATIA): (a) and (b) Instances of attacks on people of Indian origin living abroad have come to notice of the Government. Our Missions have been in constant touch with local Government in all such cases to ensure that the interests of the people of Indian Origin are safeguarded.